Annexure-2

SI.	Name of	Identifica	Detail	s of claim						Amount	Amount of any	Amount of	Amount of claim	Remarks, if
No.	creditor	tion No.	Date of	Amount			Amount covered	Whether	% of voting share in	of	mutual dues, that	claim not	under verification	any
			receipt	claimed			by	related	CoC	contingen	may be set- off	admitted		-
			-				guarantee	party?		t claim				
								NIL						